



Stand-Alone Motor Own Damage Policy - Two Wheeler

Loss of Driving License/ Registration Certification

In the case where the insured suffers a loss of Original Driving License or the Original Registration Certificate, we will provide compensation of up-to Rs 500 to obtain a duplicate License or RC.

Conditions: A First Information Report should be filed with Police in respect of such a loss

Subject otherwise to terms, conditions, limitations and exclusions of the Policy.